

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 105
CP(IB) 229 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

Golden Services Through Its Proprietor Balkishan Gome
V/s
AUM Event & Promotions India Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..19/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Operational Creditor : Mr. Pramod Nair
For the Corporate Debtor : Mr. Maulik Nanavati

ORDER

We direct Corporate Debtor to file affidavit in reply within seven days by giving copy to the other side and other side may file rejoinder (not more than five pages) within seven days.

We direct parties to upload pleadings and submissions on **E-portal** within **Seven (7)** days, if already not uploaded.

Matter stands adjourned to 23.08.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

SK

(MADAN B GOSAVI)
MEMBER (JUDICIAL)